## COURT-II

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### <u>Review Petition No. 4 of 2016 &</u> <u>IA No. 147 of 2016</u> <u>in</u> <u>Appeal No. 255 of 2013</u>

# Dated: 16<sup>th</sup> August, 2017

### In the matter of:

| Delhi Transco Ltd.                                    | <br>Appellant(s)            |
|---|-----------------------------|
| Vs.<br>Delhi Electricity Regulatory Commission & Ors. | <br>Respondent(s)           |
| Tata Power Delhi Distribution Ltd.                    | <br>Review Petitioner / R-4 |

### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on <u>12-09-2017</u>.

**PPS/Court Master** 

tpd